

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/51/9/AMR/2021	Admitted	9 of IBC	Quality Steel and Wire Products Vs Vantage Machine Tools Pvt Ltd
	IA(IBC)(LIQ)/1/2024	U/Sec 33 R/w Sec 60(5) of IBC	Mr. Immaneni Eswara Rao, RP of M/s Vantage Machine Tools Pvt Ltd

ORDER

IA(IBC)(LIQ)/1/2024:

Present: Mr. T Phani Umashankar, Ld. Counsel for the RP.

For hearing, list the matter on 11.06.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**